

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 429**  
**CP/418/ND/2017**

**IN THE MATTER OF:**

Kamal Kumar Newar and Ors	...	Applicant
Versus		
Newar Steels Ltd & Ors	...	Respondent

**Under Section 241-242 &244**

**Order delivered on 16.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Ashish Choudhury, Mr. Abhishek Arora,  
Advs.

For the Respondent : Mr. Shivankar Sharma, Mr. Vishesh Jain,  
Advs., for R-5 to 7

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is  
adjourned to **28.05.2024**.

**-SD-**  
**(Court Officer)**